


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 02.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Criminal Revision Petition No. 1594/15 Mohd. Umar Vs. State	Sanjay Jain	Aatish Jain
3	Sl. O.P.Sharma- II RHJS (Retd. )	D.B. Civil Misc. Appeal No. 1316/15 Ram Chandra Vs. Samita Devi	Rajat Ranjan	J .R. Tanita
4	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No.533/10 Hazi Abdul Hafiz Vs. Abdul Kudas And Anr.	Gaurav Gupta	Dr. P.C. Jain
5	Sh. Sunit Awasthi, Advocate	S.B. Civil First Appeal No. 427/14 Satya Narayan Vs. Mohan Lal	Praveen Jain	Om Prakash Jain
6	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No.10061/10 Ganesh Yadav Vs. Smt. Rajkumari & Anr.	Mahendra Goyal	Suresh Kumar

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 03.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Revision Petition No. 330/14 Madhusudan Vs. Smt. Manju Devi	Saransh Saini	Prem Krishan Sharma Govind Choudhary
2	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No.91/09 Amer Chand Vs. Smt. Vijaiya	Bharat Saini	J.P.Gupta
3	Sh. A.K. Bajpai , Advocate	S.B. Cr. Revision Petition No. 749/12 Ganesh Textile Traders Vs. M/s Narendra Kumar & Praveen Kumar	Manoj Sharma	M.C. Jain
4	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 333/16 Minikashi Yadav Vs. Gajendra Singh Yadav	Sanjay Sharma	M.S. Choudhary
5	Sh. Ashwani Chobisa , Advocate	S.B. Civil Transfer Application No. 111/15 Smt. Vandana Kumari Vs. Lokesh Soni	Rajneesh Gupta	Rajesh Moondia

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(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 04.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
3	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 1798/16 Naresh Babu Vs. State	Karanpal Singh	Neeraj Batra
4	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
5	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
6	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
7	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 4823/15 Smt. Rinku Vs. Ashish Sharma	CL Saini	Sameer Jain
8	Sh. Manoj Sharma, Advocate	D.B. Civil Special Appeal No. 994/15 Dropadi Vs. The Borad Of Revenue and Others	Vijay Choudhary	Raghuvendra Singh
9	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 2376/16 Ram Khiladi Vs. State	Bharat Saini	D.K. Dixit

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